

**GOVERNMENT OF INDIA
WOMEN AND CHILD DEVELOPMENT
LOK SABHA**

UNSTARRED QUESTION NO:2817
ANSWERED ON:13.03.2015
SHELTER HOMES
Paraste Shri Dalpat Singh

Will the Minister of WOMEN AND CHILD DEVELOPMENT be pleased to state:

- (a) the number of shelter homes/temporary shelter homes along with the number of beneficiaries therein in the country, State/UT-wise;
- (b) whether the Government has conducted any survey/study to ascertain the circumstances/ reasons that compelled the children to take refuge in the said shelter homes, if so, the details and outcome thereof;
- (c) whether the Government has received complaints of irregularities/corruption in these shelter homes;
- (d) if so, the details thereof, State/UT-wise; and
- (e) the corrective steps taken/being taken by the Government to address the issue of irregularities/corruption in these shelter homes and to bring down the number of children therein?

Answer

MINISTER OF WOMEN AND CHILD DEVELOPMENT (SHRIMATI MANEKA SANJAY GANDHI)

- (a) The State/UT-wise details about number of shelter homes being provided financial assistance under Integrated Child Protection Scheme (ICPS), and the number of beneficiaries as on date is given in Annexure.
- (b) to (d): No, Madam.
- (e): Section 34(3) of the Juvenile Justice (Care and Protection of Children) Act, 2000 (JJ Act) provides for mandatory registration of all institutions housing children in need of care and protection with the intent of enforcing minimum standards of care for the services provided for children in these Homes. The primary responsibility of implementing the provisions of JJ Act lies with the States/UTs. The Ministry of Women and Child Development has been urging the States/UTs from time to time to take measures for effective implementation of the JJ Act such as registration of Child Care Institutions (CCIs) as per provisions of the Act, setting up of statutory structures viz. Child Welfare Committees and Juvenile Justice Boards, forming of inspection committees. ICPS also provides rehabilitative measures by way of non institutional care mechanism such as sponsorship, foster care and adoption to bring down the number of children in institutional care.